

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 404/93

T.A. NO.

DATE OF DECISION 29-11-1995.

Mr. I.A. Dave **Petitioner**

Mr. Girish Patel **Advocate for the Petitioner (s)**

Versus

Union of India and Others **Respondent**

Mr. Anil Kothari **Advocate for the Respondent (s)**

CORAM

The Hon'ble Mr. N.B. Patel **Vice Chairman.**

The Hon'ble Mr. V. Radhakrishnan **Member (A)**

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

1/No.

Indravadan B. Dave
 8. New Pragna Apts.,
 Nr. Brinowan Bihar Flats
 Vasana, Ahmedabad.

Applicant.

Advocate Mr. Girish Patel

Versus

1. Union of India,
 Notice to the Secretary
 Ministry of Railways,
 Railway Board, Rail Bhavan,
 New Delhi.
2. Railway Board,
 Government of India
 Ministry of Railways
 (Rail Mantralaya)
 through Director Estt.
 (R.R.B.) New Delhi.
3. General Manager
 Western Railways,
 Churchgate, Bombay.
4. Secretary,
 Railway Board, Rail Bhavan
 New Delhi.

Respondents

Advocate Mr. A.S. Kothari.

O R A L O R D E R

In

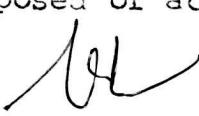
Date: 29-11-1995.

O.A. 404 of 1995

Per Hon'ble Shri N.B. Patel

Vice Chairman.

Mr. Kothari produces a copy of the order dated 27-10-1995 appointing the applicant as Chairman, Railway Recruitment Board Ahmedabad. The copy may be taken on record. In view of this order, the present O.A. is rendered infructuous and stands disposed of accordingly.


 (V. Radhakrishnan)
 Member (A)


 (N.B. Patel)
 Vice Chairman.

*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

Application No.

09/404/93

Transfer Application No.

CERTIFICATE

Certified that no further action is required to be taken and
the case is fit for consignment to the Record Room (Decided)

Dated : 01/01/96

Countersign :

S. J. 11/1/96

Section Officer.

Signature of the Dealing Assistant

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

INDEX - SHEET

CAUSE TITLE

084 | 404 | 93

NAME OF THE PARTIES

Indonesia B. Jane

VERSUS

24.0. I. & Obs.